

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3745
TO BE ANSWERED ON 03.01.2019

RELEASE OF PENDING FUNDS UNDER MGNREGS

3745. SHRI M. MURALI MOHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government of Andhra Pradesh has sought the assistance from the Union Government to release pending funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the funds released so far and the quantum of pending funds to be released; and
- (c) the reasons for delay in releasing funds to Andhra Pradesh under MGNREGS?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to (c): Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme. The Ministry releases funds to the States/UTs including Andhra Pradesh based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. During the current financial year 2018-19 (as on 31.12.2018), Rs. 6258.12 crore have been released to State Government of Andhra Pradesh under the MGNREGS.
